

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5414
ANSWERED ON:29.04.2013
CWG AMOUNT SPENT ON PRIVATE SCHOOLS
Singh Shri Sushil Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether during the Commonwealth Games (CWG) the Government had allocated huge amount on infrastructural development and landscaping of some private schools instead of Government schools or institutions and upgrading of sports facilities in such schools;
- (b) if so, the details thereof along with the details of the amount spent and the reasons for the same;
- (c) whether these private schools are allowing public to use the infrastructure since it has been built on public money;
- (d) if not, the reasons therefor along with the reaction of the Government thereto and the action taken in this regard; and
- (e) the action taken by the Government on the officials responsible for taking such a decision and depriving Government schools for developing its infrastructure?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) & (b) On the basis of a presentation of the Organising Committee, CWG, 2010 and detailed discussions with all the stakeholders, the locations of various competition venues and training (practice) venues were approved by the competent authority. Accordingly, 12 Competition Venues and 19 Training Venues, funded by Ministry of Youth Affairs and Sports, were constructed/ renovated for the Commonwealth Games, 2010. Delhi Public School, R.K. Puram, managed and run by Delhi Public School Society, registered under Society Registration Act, 1860, was the training venue for Lawn Bowls during the XIX Commonwealth Games, 2010 which included two Lawn Bowls Training Fields, at an approved cost of Rs. 1.73 crore. Delhi Public School had only provided land for the two Synthetic surfaces and the work of infrastructural development and landscaping was undertaken by CPWD and the funds were released directly to CPWD.

(c) to (e) Memorandum of Understanding (MoU) has been entered with DPS R.K. Puram by the Ministry of Youth Affairs and Sports keeping in view the legacy use of the training venues created at DPS, R.K.Puram. DPS, R.K.Puram has informed that the sports infrastructure is available to the dedicated sportspersons and 8000 children of the school including other neighborhood children. Further, school children of neighborhood Government Schools are also using the sports play areas. In the recent past(1st-6th December,2012) the DPS R.K. Puram had organized the All India National Bowling Championship 2012. The venue will be used for the promotion and development of Lawn Bowl in India, as well as for training of national teams and holding of national/international competitions in the future too. The venue will be made available as and when required by the Government of India, Sports Authority of India, or any other organization authorized by the Ministry of Youth Affairs and Sports for sporting activities.